

**IN THE COURT OF MS. SUJATA KOHLI, DISTRICT & SESSIONS
JUDGE-CUM-SPECIAL JUDGE (PC ACT) (CBI), ROUSE AVENUE
COURT COMPLEX, NEW DELHI**

HARISH KUMAR Vs. STATE (NCT OF DELHI)

FIR NO: 213/2020

U/S: 386/506/306/34 IPC

PS: NEB SARAI (DIU), South District

25.07.2020

Present: Sh. Ravi Drall, Advocate for applicant/accused.

Sh. Manish Rawat, PP for CBI.

Sh. Ravinder Singh, Advocate for complainant.

IO/Insp. Kumar Rajiv and SI Kamal Kishor.

Matter was taken up through video conferencing hosted by Sh. Suneeet Singh Negi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Arguments in rebuttal heard and concluded.

IO is directed to supply soft copy of the diary of deceased.

Ld. Counsel for the complainant submits that he would supply the soft copy of the orders of Hon'ble Supreme Court as well as Hon'ble High Court in support of his arguments.

List on 28.07.2020 at 04.00 PM for orders.

A copy of this order be sent to the Computer Branch for uploading on official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/25.07.2020

**Closure Report No. CBI/432/2019
CBI Vs. Sanjeev Kumar**

25.07.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.

Sh. V. B. Pachore, Complainant.

Sh. Bharat Singh, retired Deputy SP CBI (IO).

Sh. H. S. Jangir, Insp. CBI, EO-II.

Sh. Vinod Kumar, Dy. Commissioner of Customs (Vigilance).

Matter was taken up through video conferencing hosted by Sh. Suneet Singh Negi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Submissions heard.

List for orders on 31.07.2020 at 04.00 PM.

In the meantime, parties may file reply / written submissions, if any.

A copy of this order be sent to the Computer Branch for uploading on official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act(CBI)/RADC/ND/25.07.2020)